

FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" ING. BANDRA EAST, BKC, MUMBAI 51. Tel/Fax 022 26591270 Email fc-bhc@nic.in

Read : 1. Notification by the High Court of Judicature Appellate side,
Bombay No. A-1201/2020, dated 17/07/2020.
2. Office Order No.149/2020, dated 20/07/2020.

Family Court, Mumbai
Date : 21/07/2020

In view of Hon'ble High Court Notification referred above, the Principal Judge, Family Court, Mumbai is pleased to pass the following order.

OFFICE ORDER NO. 151 / 2020

Smt. J.P.Darekar, Judge, C.R.7 is transferred and posted as District Judge – 2 and Additional Sessions Judge, Baramati, District Pune and she has been relieved on 20/07/2020 A.O.H.

Hence, the charge of C.R.7 from 20/07/2020 A.O.H. is kept with Shri. P.L.Palsingankar, Judge, C.R.2 till further order.

Family Court, Mumbai
Dated : 21/07/2020

Sd/-
(M. S. Sharma)
Principal Judge,
Family Court, Mumbai

Copy to:

- 1 The Presiding Officers C.R.No.1 to 7, Family Court, Mumbai.
- 2 Marriage Counsellor's Office, Family Court, Mumbai
- 3 The Court Manager, Family Court, Mumbai
- 4 The Registrar, Family Court, Mumbai
- 5 The Dy. Registrar, Family Court, Mumbai
- 6 The Superintendent/Sheristedar, Judicial Dept/ Admn. Dept./
Cash Dept./ Copying Dept./ Record Dept.
- 7 The Superintendent/Sheristedar, Family Court No.1 to 7
- 8 The Clerk Computer Section.
- 9 The President, Family Court Bar Association, Bandra, Mumbai